

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) (Ins) No. 590 of 2020**

**IN THE MATTER OF:**

**Bank of India & Ors.**

**...Appellants**

**Vs.**

**Ferro Alloys Corporation Ltd.**

**Through Bhuban Madan**

**...Respondent**

**Present:**

**For Appellants: Mr. Sudhir Bisla, Advocate.**

**For Respondent: Mr. Malak Bhatt, Advocate.  
Mr. Abhinav Vasisht, Advocate for R-1.**

**ORDER**

**(Through Virtual Mode)**

**24.09.2020:** For filing of 'Rejoinder' of the Appellants, at request, of the Learned Counsel Mr. Sudhir Bisla, two weeks' time is granted from today.

The Registry is directed to list the matter on **12<sup>th</sup> October, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Balvinder Singh]  
Member (Technical)**

**[Ms. Shreesha Merla]  
Member (Technical)**